

जिससे वहाँ के लोगों की सुरक्षा हो सके और ट्रेन्स में भी इस तरह की कोई व्यवस्था करेये जिससे इस तरह की घटनाये न घटें।

श्री सुहृन्मद शर्मा कुरेशी : तमम जो ट्रेन्स चलती है उनमें इस तरह का बन्दोबस्त करना नामुमकिन है क्योंकि करीब 7 हजार ट्रेन्स चलती हैं लेकिन जिन ट्रेन्स में रात का सफर होता है या जो ग्रहम स्टेशन्स है उन पर पुलिस तर्फकर की जाती है और इस बात को परखा और देखा जाता है कि वहाँ पर यात्रियों को पूरी हिफाजत मिल सके।

राजेश्वर प्रसाद यादव : मैं जानता हूँ कि धर्मा 24 तारिख को टाइम्स धाफ इंडिया में निकलत कि कटिहार के पास दस हजार का सामान डाकुधो ने लुट लिया रिवालवर बिखाकर...

अध्यक्ष महोदय : आप वहाँ पर चल जाइये सबाल पूछिये।

श्री राजेश्वर प्रसाद यादव : क्या मंत्री जी ने इस बात को देखते हुए कि रोज-रोज इस तरह की घटनायें बढ़ती जा रही हैं सरकार की तरफ से इस तरह के कोई कारगर कदम उठाये जा रहे हैं जिनसे इसपर रोक लग सके और अनइन्दा इस तरह की रिक्वेन्स न हो।

श्री सुहृन्मद शर्मा कुरेशी : जरूर करेगे मैं ने अपने ब्यान में बतलाया है क्या इन्तजाम किए हैं जिससे रोक थाम हो सकती है। इसके अलावा भी स्टेट्स के होम मिनिस्टर, होम सेक्रेटरीज और आई० एंड० पीज के साथ मिलकर मशिवरा किया जाता है कि कैसे इस तरह के बाकनयात की रोक थाम की जस्ये।

श्री इसहाक सम्मली : सपीकर सिंह, यह सिर्फ बिजौरियन रेलवे स्टेशन का सवाल नहीं है, कई जगह इस भर्से में ऐसे बाकनयात हुए हैं। बाज जगह चलती हुई ट्रेन्स पर, खास तौर पर गुडस ट्रेन्स पर हमबे हुए हैं और टूडला सेक्शन में एक गाई मारे भी गए हैं। रेलवे सबसे महत्वपूर्ण पब्लिक सेक्टर है इस सिलसिले में मैं मालुम करत चाहता हू कि जो हमारा नुकसान

होता है वह तो तकलीफ की बात है ही लेकिन रेलवेमेन्स की हिफाजत के लिए, रेलवे कर्मचारियों की हिफाजत के लिये सरकार कोई कदम उठाने पर गौर कर रही है। रेलवे मिनिस्ट्री को एक सजेसन भी दिया गया था कि जो रेलवे गाई बिलकुल जंगल में गाड़ी लेकर चलते है उनको बालवर दिए जाए ताकि कुछ तो उनकी हिफाजत का इन्तजाम हो सके, तो उसपर सरकार ने क्या किया?

श्री सुहृन्मद शर्मा कुरेशी : रेलवे प्रोटेक्शन फोर्स को रिवागेंनाइज किया जा रहा है और जो तजबीज माननीय सदस्य ने रखी है वह जेरेपोर है और मैं समझता हूँ कि आज कल के हाजात में जरूरी हो गई है कि ऐसी जगहों पर जहाँ एक ही गाई हो उस को अपनी हिफाजत के लिये हथियार मुहिया किया जाय।

#### Rural Electrification Schemes for Allahabad District

\*465 SHRI VISHWANATH PRATAP SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state the major rural electrification schemes under consideration for Allahabad District?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VEBMA): A statement is laid on the Table of the House.

#### Statement

The Rural Electrification Corporation which has been set up in the Central Sector provides additive finances to the State Electricity Boards for the implementation of their rural electrification schemes. The Corporation since its inception has so far sanctioned three schemes of Uttar Pradesh envisaging loan assistance of Rs. 241.596 lakhs for electrification of 431 villages, energisation of 3333 pumpsets and power supply to 1015 small scale and agro-industries in Allahabad District is pending consideration with the Rural Electrification Corporation.

**SHRI VISHWANATH PRATAP SINGH:** Sir, in the statement, it has been stated that the Corporation since its inception has so far sanctioned three schemes of Uttar Pradesh and that these schemes will be completed in three to five years. The Statement does not show the starting time of each of the schemes. From this statement we cannot make out the starting time and completion period.

Further, the hon. Minister was pleased to mention that three schemes have been sanctioned. But, we cannot make out the target dates of each of the schemes. I want to know from the hon. Minister the target dates for completion of each of the schemes mentioned in the statement laid on the Table of the House.

**THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO):** The Rural Electrification Schemes are to be completed in three to five years' time. The finance can be given earlier if there is good progress. They should be completed within the time prescribed. So far as the schemes relating to Allahabad District are concerned, if the hon. Member is interested, I can give him the details such as the number of villages included in each scheme etc.

**SHRI VISHWANATH PRATAP SINGH:** I thank the Minister for his assurance to give me the details of the schemes. I would like to know whether the two mini rural electrification schemes of Sornam Tehsil of Rs. 10 lakhs each would be taken up by the State Electricity Board because U.P. is now under the President's Rule.

**MR. SPEAKER:** Ask your question. I think there is no question involved.

**SHRIMATI T. LAKSHMIKANTHAMMA:** We want to have the answer for these two projects. Why the hon. Member mentioned these is that U.P. is now under President's Rule. And so he wants an answer.

**MR. SPEAKER:** He has already answered it. Perhaps you might not have been attentive.

**SHRI VISHWANATH PRATAP SINGH:** The answer given is about the Central Electrification Corporation and not about the State Electricity Board. We expect an answer for the schemes under consideration of the State Electricity Board. And so my question is relevant.

**MR. SPEAKER:** Your question was about Allahabad District and he has replied that.

**SHRI VISHWANATH PRATAP SINGH:** The question is also relating to the State Electricity Board. That has not been answered. The Rural Electrification Corporation which has been set up in the centre provides financial assistance to the State Electricity Board for the implementation of rural Electrification Scheme. The report says further that no other scheme relating to Allahabad is pending consideration with the Rural Electrification Corporation. But it does not mention about the State Electricity Board. Since UP is under President's rule, we are entitled to ask this question.

**DR. K. L. RAO:** The State Electricity Board has no proposals to undertake any rural electrification in that district.

**MR. SPEAKER:** It would have been much better if it had been left vague, but now the hon. Member has got a complete denial of it.

**Expenditure incurred on Irrigation facilities in Dadra and Nagar Haveli during Fourth Plan**

**\*466. SHRI RAMUBHAI PATEL:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the amount earmarked by Government for providing irrigation facilities in Dadra and Nagar Haveli during the Fourth Five Year Plan; and

(b) the total amount spent so far?